

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION No. 4804  
TO BE ANSWERED ON THE 23<sup>rd</sup> July, 2019

**Price Control of Medicines**

**†4804. SHRI RAJAN VICHARE:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether it is a fact that the Government proposes to introduce a system for meeting the long pending demand of many NGOs and health workers to bring patented drugs under price control on the lines of the drugs that come under price control to ensure that pharmaceutical companies don't sell these drugs at arbitrary prices; and

(b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS**  
**(SHRI D. V. SADANANDA GOWDA)**

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(a) & (b): There is no proposal to bring patented drugs under price control on the lines of the drugs that come under price control.

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